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Press Release
Security Council

SC/15823

17 September 2024

Security Council 1718 Sanctions Committee Amends One Entry on Its Sanctions List

On 17 September 2024, the Security Council Committee established pursuant to resolution 1718 (2006) enacted the amendments, specified with strikethrough and/or underline, in the entry below on its Sanctions List of individuals and entities.

A. Individuals

KPi.076 Name: 1: RI 2: PYONG CHUL 3: na 4: na

Title: na **Designation:** **a)** Vice Chairman of the Workers' Party of Korea (WPK) Central Military Commission **b)** Former Secretary of the Worker's Party and Member of the Political Bureau **bc)** Former Alternate Member of the Political Bureau of the Workers' Party of Korea and First Vice Director of the Munitions Industry Department **DOB:** 1948 **POB:** **Good quality**
a.k.a.: **a)** Ri Pyo'ng-ch'o'l **b)** Ri Pyong Chol **Low quality** **a.k.a.:** na
Nationality: Democratic People's Republic of Korea **Passport no:** na
National identification no: na **Address:** Democratic People's Republic of Korea **Listed on:** 22 Dec. 2017 (amended on 29 Jun. 2023 and 17 September 2024) **Other information:** Gender: male

Press releases concerning changes to the Committee's Sanctions List may be found in the "Press Releases" section on the Committee's website at the following URL: <https://main.un.org/securitycouncil/sanctions/1718/press-releases>.

The updated version of the Committee's Sanctions List, available in HTML, PDF and XML format, may be found at the following URL: <https://main.un.org/securitycouncil/sanctions/1718/materials>.

The United Nations Security Council Consolidated List is also updated

following all changes made to the Committee's Sanctions List and is accessible at the following URL: <https://main.un.org/securitycouncil/content/un-sc-consolidated-list>.

Democratic People's Republic of Korea

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